

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:689  
ANSWERED ON:27.07.2000  
ENCROACHMENT OF RAILWAY LAND  
UMMAREDDY VENKATESWARLU

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the area of railway land encroached by landless poor in Andhra Pradesh; and
- (b) the steps taken by Railways to remove such encroachment and to rehabilitate the encroachers?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI DIGVIJAY SINGH)

- (a) This information is not compiled State-wise but Railway-wise. The state of Andhra Pradesh is served by Southern, South Central and South Eastern Railways. The area of railway land encroached on these three Railways is 83, 84 and 715 hectares respectively.
- (b) Removal of encroachers from Railway land is a continuous process which is undertaken under the provisions of Public Premises (Eviction of Unauthorised Occupants) Act 1971. The policy of rehabilitation of unauthorised occupants of Government land is presently under review by the Central Government.